

## FORM G (EXTENSION)

### REVISED INVITATION FOR EXPRESSION OF INTEREST FOR ELEGANCE MALLS LIMITED OPERATING IN REAL ESTATE ACTIVITIES AT NEW DELHI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS                                                                                                                  |                                                                                                                                                                                                    |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                            | Elegance Malls Limited<br>PAN: AAACU8158N<br>CIN: U70101DL2005PLC134697                                                                                                                            |
| 2.  | Address of the registered office                                                                                                      | D-3, District Centre Saket, New Delhi,<br>Delhi, India - 110017.                                                                                                                                   |
| 3.  | URL of website                                                                                                                        | Not Available                                                                                                                                                                                      |
| 4.  | Details of place where majority of fixed assets are located                                                                           | Corporate Debtor has no Fixed Asset                                                                                                                                                                |
| 5.  | Installed capacity of main products/ services                                                                                         | Not Available                                                                                                                                                                                      |
| 6.  | Quantity and value of main products/ services sold in last financial year                                                             | Nil                                                                                                                                                                                                |
| 7.  | Number of employees/ workmen                                                                                                          | Nil                                                                                                                                                                                                |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | All documents can be obtained by sending email at E-mail id: <a href="mailto:elegance.cirp@gmail.com">elegance.cirp@gmail.com</a> and <a href="mailto:capiyushj@gmail.com">capiyushj@gmail.com</a> |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | Can be obtained by sending email at E-mail ids: <a href="mailto:elegance.cirp@gmail.com">elegance.cirp@gmail.com</a> and <a href="mailto:capiyushj@gmail.com">capiyushj@gmail.com</a>              |
| 10. | Last date for receipt of expression of interest                                                                                       | 25 September 2025 (earlier 25.08.2025)                                                                                                                                                             |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | 01 October 2025 (earlier 01.09.2025)                                                                                                                                                               |
| 12. | Last date for submission of objections to provisional list                                                                            | 06 October 2025 (earlier 06.09.2025)                                                                                                                                                               |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | 10 October 2025                                                                                                                                                                                    |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 15 October 2025                                                                                                                                                                                    |
| 15. | Last date for submission of resolution plans                                                                                          | 14 November 2025                                                                                                                                                                                   |
| 16. | Process email id to submit Expression of Interest                                                                                     | <a href="mailto:elegance.cirp@gmail.com">elegance.cirp@gmail.com</a>                                                                                                                               |
| 17. | Date of Publication of Form G                                                                                                         | 10 September 2025 (earlier 08.08.2025)                                                                                                                                                             |

Notes:

1. Prospective Resolution applicants who have participated in the invitation of EOI published on 08.08.2025, their EOI documents remain valid and the same will be treated as EOI documents under this EOI process.
2. The timelines provided above are tentative in nature and may undergo change on account of various reasons/ CoC decision.

Date: 10/09/2025

Place: New Delhi

 Digitally signed  
by PIYUSH  
KISHANLAL JANI  
Date: 2025.09.10  
14:22:38 +05'30'

Piyush Kisanlal Jani  
Resolution Professional  
For Elegance Malls Limited  
Reg No. IBBI/IPA-001/IP-P01439/2018-2019/12164  
AFA Validity Date: 31/12/2025  
Address: Om Ashray, New Laxminagar, Behind Mazar  
Ring Road, Gondia, Maharashtra, 441614  
Email ID: [capiyushj@gmail.com](mailto:capiyushj@gmail.com)



**HDFC BANK**  
We understand your world

**HDFC Bank Ltd, Plot # 31, Najafgarh Industrial Area, Tower-A, 1st Floor, Shivaji Marg, Moti Nagar, New Delhi - 110015,**

**"APPENDIX- IV-A [See proviso to rule 8 (6)] Sale notice for sale of immovable properties**  
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002  
Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of HDFC Bank Ltd. Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" as per the details mentioned below :-

| Names of Borrower(s) / Guarantor(s)                                                                                                                                                                     | Outstanding as per Sec 13(2) Notice dated 25/09/2024                                                                  | Description of the Immovable Property / Secured Asset                                                                                                         |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. M/s Smooth Logistics P Ltd<br>2. Mr. Rishi Anand<br>3. Mr. Sunil Kumar Anand<br>4. Mr. Nitin Anand<br>5. Mr. Vinod Kumar Anand (Since Deceased) Represented Through Legal Heir MR. Nitin Anand (Son) | Rs. 1,65,06,284/- (Rupees One Crore Sixty Five Lakhs Six Thousand Two Hundred and Eighty Four Only) as on 26.08.2024* | Flat No. 344, Fourth Floor, Block-III, Sunehri Bagh Co-Operative Group Housing Society Ltd, Sunehri Bagh Apartment, Plot No. 15, Sector 13, Rohini New Delhi. |
| <b>Reserve Price (Rs.)</b>                                                                                                                                                                              | <b>Earnest Money Deposit (EMD)</b>                                                                                    | <b>Date of Auction and Time</b>                                                                                                                               |
| 2,02,00,000/-                                                                                                                                                                                           | 20,20,000/-                                                                                                           | 16/10/2025 from 12:00 PM to 2:00 PM                                                                                                                           |

\* Together with further interest, cost, expenses and charges as applicable till payment and/or realisation.  
For detailed terms and conditions of the sale, please refer to the link provided in HDFC Bank Ltd. Secured Creditor's website <https://www.hdfcbank.com/personalresources/important-notices>. For any property related query may contact Mr. Arvind Sahota & Mr. Bhuvan Singh (Authorised Officers), MOB No: 9582595505 & 9212504642.  
Date : 10.09.2025 Place :- Delhi & NCR

Authorised Officer,  
HDFC Bank Ltd.

**IDFC FIRST Bank Limited**  
(erstwhile Capital First Limited and amalgamated with IDFC Bank Limited)  
CIN : L65110TN2014PLC097792  
Registered Office :- KRM Towers, 8th Floor, Harrington Road, Chetpet, Chennai- 600031.  
Tel : +91 44 4564 4000 | Fax: +91 44 4564 4022

**APPENDIX IV [Rule 8(1)]  
POSSESSION NOTICE  
(For immovable property)**

Whereas the undersigned being the Authorised Officer of the IDFC FIRST Bank Limited (erstwhile Capital First Limited and amalgamated with IDFC Bank Limited) under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 04.06.2025 calling upon the borrower, co-borrowers and guarantors 1.ANIL PARKASH, 2. HARSHA ANIL, 3. KRISHNA OM, to repay the amount mentioned in the notice being INR 3,80,487.91/- (Rupees Three Lac Eighty Thousand Four Hundred Eighty Seven And Ninety One Paise Only) as on 04.06.2025 within 60 days from the date of receipt of the said Demand notice.

The borrowers having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken Possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on this 06th day of SEP 2025. The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of THE IDFC FIRST Bank Limited (erstwhile Capital First Limited and amalgamated with IDFC Bank Limited) for an amount of INR 3,80,487.91/- (Rupees Three Lac Eighty Thousand Four Hundred Eighty Seven And Ninety One Paise Only) and interest thereon.

The borrower's attention is invited to provisions of sub-section (8) Of Section 13 of the Act, in respect of time available, to redeem the secured assets.

**DESCRIPTION OF MORTGAGE PROPERTY**

**ALL THE PIECE AND PARCEL OF PLOT/PROPERTY HAVING AN AREA 31 SQ. YDS I.E. 01 MARLA BEING 1/295 SHARE OUT OF 14 KANAL 15 MARLA COMPRISED IN KHASRA NO. 58/25/1(4-0), 27/10-15, 63/ 4(6-16), 5/2(3-4), SITUATED AT PATTI MAKHDUMJADGAN, VILLAGE: KABRI, TEHSIL AND DISTRICT: PANIPAT, WITHIN THE LIMITS OF M.C, PANIPAT, HARYANA-132103, (VUE SALE DEED VASIKHA NO. 9893 DATED 15-03-2010 REGISTERED WITH SUB REGISTRAR, PANIPAT AND MUTATION NO. 23144 SANCTIONED ON 17-05-2010 BY A.C. 2ND GRADE, PANIPAT), AND BOUNDED AS: BOUNDARIES: NORTH: HOUSE OF DAYARAM, SOUTH: HOUSE KHARATI LAL, EAST: GALIWEST: VACANT PLOT**

Date: 06-09-2025  
Place: HARYANA  
Loan Account No: 93682918

Authorised Officer  
IDFC FIRST Bank Limited (erstwhile Capital First Limited and amalgamated with IDFC Bank Limited)

## PUBLIC NOTICE FOR SERVICE TO RESPONDENTS IN AVOIDANCE APPLICATION FILED IN AVJ INFRASTRUCTURE PRIVATE LIMITED (in Liquidation)

THIS IS REGARDING SERVICE OF NOTICE IN APPLICATION THAT HAD BEEN FILED ON BEHALF OF THE erstwhile RESOLUTION PROFESSIONAL/LIQUIDATOR UNDER SECTION 43(1) AND SECTION 66 READ WITH SECTION 25(2)(J) READ WITH REGULATION 35A OF THE IBBI CIRP REGULATIONS, 2016 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016 FOR SEEKING APPROPRIATE DIRECTIONS FOR AVOIDANCE OF CERTAIN TRANSACTIONS ENTERED BY THE CORPORATE DEBTOR AND CONSEQUENTIAL DIRECTIONS. An application has been filed before Hon'ble NCLT, Principal Bench, New Delhi, being IA No. 208(PB)/2019. The following are parties to the said application

|                                                                                                                                                                                                   |     |                   |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----|-------------------|
| MR. BRIJENDER SINGH DESWAL, erstwhile RESOLUTION PROFESSIONAL/LIQUIDATOR OF AVJ INFRASTRUCTURE PRIVATE LIMITED                                                                                    | VS  | ...APPLICANT      |
| 1. RAJINDER KUMAR S/O SH. LEKH RAJ H.No. - 111, MODEL TOWN, SANTPURA ROAD NEAR SANTPURA GURDWARA, YAMUNA NAGAR, HARYANA- 135001                                                                   | ... | RESPONDENT NO. 1  |
| 2. SATPAL SINGH H.No. - 603, MODEL TOWN, SANTPURA ROAD NEAR SANTPURA GURDWARA, JAGADHRI YAMUNA NAGAR, HARYANA- 135001 OR, HOUSE NO. 410, FRIENDS COLONY, YAMUNA NAGAR, HARYANA- 135001            | ... | RESPONDENT NO. 2  |
| 3. PAWAN KUMAR H. NO. 96, VPO- JHAROTHI SONIPAT, HARYANA- 131403                                                                                                                                  | ... | RESPONDENT NO. 3  |
| 4. BLUE BIRD BUILDWELL PRIVATE LIMITED KHASRA NO. 432, SIRASPUR GURUDWARA MARKET, BADLI, NORTH WEST DELHI 110042                                                                                  | ... | RESPONDENT NO. 4  |
| 5. KULWINDER SINGH HNO 410, FRIENDS COLONY NEAR KAMANI CHOWK, JAGADHRI, YAMUNA NAGAR HARYANA- 135001 HR                                                                                           | ... | RESPONDENT NO. 5  |
| 6. BHUPINDER SINGH HNO 410, FREINDS COLONY NEAR KAMANI CHOWK, JAGADHRI, YAMUNA NAGAR HARYANA 135001                                                                                               | ... | RESPONDENT NO. 6  |
| 7. RAJINDER SINGH HNO 410, NEAR KAMANI CHOWK, FRIENDS COLONY, JAGADHRI YAMUNA NAGAR 135001 HR IN                                                                                                  | ... | RESPONDENT NO. 7  |
| 8. MAJHA VOHRA CARRIER CONTRACTOR H. NO. 4, DELHI ROAD, HAPURTTAR PRADESH 245101                                                                                                                  | ... | RESPONDENT NO. 8  |
| 9. KLAIRE MANAVJIT SINGH (DIRECTOR OF MAJHA VOHRA CARRIER CONTRACTOR) 707, WING 2 OYSTER SHELL CHS TARA ROAD, JUHU, MUMBAI 400049                                                                 | ... | RESPONDENT NO. 9  |
| 10. KLAIRE GAGANDEEP SINGH (DIRECTOR OF MAJHA VOHRA CARRIER CONTRACTOR) R-6, FIRST FLOOR, GREEN PARK EXTENSION NEW DELHI 110016                                                                   | ... | RESPONDENT NO. 10 |
| 11. KLAIRE KARANVIR SINGH (DIRECTOR OF MAJHA VOHRA CARRIER CONTRACTOR) HOUSE NO-4, DELHI ROAD HAPUR GHAZIABAD 245101                                                                              | ... | RESPONDENT NO. 11 |
| 12. AGARWAL AMARDEEP (DIRECTOR OF MAJHA VOHRA CARRIER CONTRACTOR) PLOT NO-18 FLAT NO-E 2 AGARWAL APPARTMENT SECTOR-2, RAJENDRA NA GAR, SAHIBA GHAZIABAD 201005                                    | ... | RESPONDENT NO. 12 |
| 13. PREM SINGH CONSTRUCTIONS PRIVATE LIMITED 17 A, KAMILA NAGAR YAMUNA NAGAR, HARYANA- 135001 EMAIL ID: NIRBHAYKUMAR77@GMAIL.COM                                                                  | ... | RESPONDENT NO. 13 |
| 14. KARAMJIT SINGH (DIRECTOR OF PREM SINGH CONSTRUCTIONS PRIVATE LIMITED) 17 A, KAMILA NAGAR YAMUNA NAGAR HARYANA 135001                                                                          | ... | RESPONDENT NO. 14 |
| 15. CHARANJIT SINGH (DIRECTOR OF PREM SINGH CONSTRUCTIONS PRIVATE LIMITED) 17 A, KAMILA NAGAR YAMUNA NAGAR HARYANA 135001                                                                         | ... | RESPONDENT NO. 15 |
| 16. SHRI GURU NAKAK STONE CRUSHER H.NO. 6, RAMPURA DEHAT ANSHIK, KASHIPUR BY PASS ROAD OPP. INDANE GAS GODOWN RUDRAPUR UTTARAKHAND 263153                                                         | ... | RESPONDENT NO. 16 |
| 17. SANTOKH SINGH (DIRECTOR OF SHRI GURU NAKAK STONE CRUSHER) DHAULPUR, RUDRAPUR, UDHAM SINGH NAGAR UTTARAKHAND 263153                                                                            | ... | RESPONDENT NO. 17 |
| 18. JASVINDER SINGH BEDI (DIRECTOR OF SHRI GURU NAKAK STONE CRUSHER) ALANKAR COMPLEX KASHIPUR, BYPASS ROAD, UDHAM SINGH NAGAR RUDRAPUR UTTARAKHAND 263153                                         | ... | RESPONDENT NO. 18 |
| 19. SATNAM SINGH BEDI (DIRECTOR OF SHRI GURU NAKAK STONE CRUSHER) ALANKAR COMPLEX H NO.6, RAMPURA DEHAT ANSHIK RUDRAPUR, US NAGAR RUDRAPUR UTTARAKHAND 263153                                     | ... | RESPONDENT NO. 19 |
| 20. RAM BEDI SINGH (DIRECTOR OF SHRI GURU NAKAK STONE CRUSHER) ALANKAR COMPLEX KASHIPUR BYE PASS ROAD, H.NO.6, RAMPUR DEHAT, ANSHIK, RUDRAPUR, U DHAM SINGH RUDRAPUR UTTARAKHAND 263153           | ... | RESPONDENT NO. 20 |
| 21. ANANT STONE CRUSHER H.NO.-848/20 - NEW KABIRPUR, NEAR SARAWATSATI SCHOOL, DISTRICT SONEPAT, HARYANA- 131001 OR VILLAGE ARAYANWALA, TEHSIL CHHACHHUAULI, DISTRICT YAMUNA NAGAR, HARYANA 135102 | ... | RESPONDENT NO. 21 |
| 22. KARAJ SINGH HNO 1379, MODERN COLONY, ITI ROAD, JAGADHARI DISTRICT YAMUNA NAGAR, HARYANA- 135001                                                                                               | ... | RESPONDENT NO. 22 |
| 23. GURBAJ SINGH HNO 1379, MODERN COLONY, ITI ROAD, JAGADHARI DISTRICT YAMUNA NAGAR, HARYANA- 135001                                                                                              | ... | RESPONDENT NO. 23 |
| 24. NASEEB SINGH HNO 1379, MODERN COLONY, ITI ROAD, JAGADHARI DISTRICT YAMUNA NAGAR, HARYANA- 135001                                                                                              | ... | RESPONDENT NO. 24 |
| 25. PARAMJEET SINGH HNO 1379, MODERN COLONY, ITI ROAD, JAGADHARI DISTRICT YAMUNA NAGAR, HARYANA- 135001                                                                                           | ... | RESPONDENT NO. 25 |
| 26. SURINDER GARG                                                                                                                                                                                 | ... | RESPONDENT NO. 26 |
| 27. RAMESH SHUKLA                                                                                                                                                                                 | ... | RESPONDENT NO. 27 |
| 28. MASTER JI                                                                                                                                                                                     | ... | RESPONDENT NO. 28 |
| 29. AMAR SINGH                                                                                                                                                                                    | ... | RESPONDENT NO. 29 |
| 30. T. S SANDHU TRANSPORT CARRIAGE                                                                                                                                                                | ... | RESPONDENT NO. 30 |
| 31. SANDEEP SINGH                                                                                                                                                                                 | ... | RESPONDENT NO. 31 |
| 32. MAJHA STONE INDUSTRIES                                                                                                                                                                        | ... | RESPONDENT NO. 32 |
| 33. SANJEEV SARPAL                                                                                                                                                                                | ... | RESPONDENT NO. 33 |
| 34. SANDHU TYRES                                                                                                                                                                                  | ... | RESPONDENT NO. 34 |
| 35. RANBIR RANA                                                                                                                                                                                   | ... | RESPONDENT NO. 35 |
| 36. ROHIT JOLLY                                                                                                                                                                                   | ... | RESPONDENT NO. 36 |
| 37. JAGADHARI ROYALTY COMPANY                                                                                                                                                                     | ... | RESPONDENT NO. 37 |
| 38. MAJHA PEHLWAN TP. CARRIER                                                                                                                                                                     | ... | RESPONDENT NO. 38 |
| 39. MINING DEPARTMENT PANCHKULA                                                                                                                                                                   | ... | RESPONDENT NO. 39 |
| 40. LEKH RAJ EDU. & CHARITABLE TRUST                                                                                                                                                              | ... | RESPONDENT NO. 40 |
| 41. DILBAG SINGH                                                                                                                                                                                  | ... | RESPONDENT NO. 41 |
| 42. RAKESH VOHRA                                                                                                                                                                                  | ... | RESPONDENT NO. 42 |
| 43. YAMUNA ENTERPRISE                                                                                                                                                                             | ... | RESPONDENT NO. 43 |

Accordingly, as per order dated 28.05.2025 the present publication is made for presence of the respondents above named before the Hon'ble NCLT, Principal Bench, New Delhi on 24.09.2025 which is the next date of hearing.

Brijender Singh Deswal  
Liquidator  
IP Regn. No. IBBI/PA-003/IP-N000020/2016-2017/10021  
AFA Number: AA3/10021/02/311225/301271 valid till 31/12/2025  
1B/ 24, NEA (Northern Extension Area), Pusa Road, Old Rajinder Nagar, New Delhi - 110060  
Phone: 9811441481  
Email: liquidation.avjinfrastructure@gmail.com, brijender@deswal.com

**HINDUJA HOUSING FINANCE**  
Hinduja Housing Finance Ltd.  
Registered Office: 27A, Developed Industrial Estate, Gubli, Chennai-600032  
Branch Offices at: 68, First Floor, Mahalaxmi Metro Tower, Sector 4, Vashi, Ghaziabad, 201019  
Email: auction@hindujahousingfinance.com

ALM - Arun Mohan Sharma CRM-Naveen Khataha - 955882099  
CRM- Chandan Tiwari - 6394412436  
CLM - Satyam Gupta - Mob. No. 806860745  
CLM - Nikhil Narayan Arora - 9079634624

**CORRIGENDUM**  
This corrigendum is in reference to the SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY published in this newspaper on 19.08.2025 for 71 accounts. In which Hinduja Housing Finance Ltd. withdrew the property auction mentioned at Sr. No. 41 in the name of Mr. Shreepraj Singh (LAN No. DL/MTG/MTNG/A00000143)  
Rest of the other details will remain as before.

DATE: 10-09-2025  
PLACE: Ghaziabad

Authorised Officer,  
HINDUJA HOUSING FINANCE LIMITED

**"FORM NO. URC-2"**  
Advertisement giving notice about registration under Part I of Chapter XXI [Pursuant to section 374(b) of the Companies Act, 2013 and rule 4(1) of the companies (Authorised to Register) Rules, 2014]

1. Notice is hereby given that in pursuance of sub-section (2) of section 366 of the Companies Act, 2013, an application is proposed to be made after fifteen days but before the expiry of thirty days hereinafter to the Registrar at central registration centre (CRC) Indian Institute of corporate affairs (IICA) at Plot No. 6, 7, 8, Sector 5, MIT Manesar District, Gurgaon (Haryana) Pin Code: 722050 that M/s A Cube Overseas a Partnership Firm Pan number ABNFAT777J may be registered under Part I of Chapter XXI of the Companies Act 2013, as a company limited by Shares.

2. Principal Object of the company are as follows: Sale of motor vehicle parts and accessories, sale, maintenance and repairs of motorcycles and related parts and accessories, manufacture of parts and accessories for motorcycles.

3. A copy of draft memorandum and article of association of the proposed company may be inspected at the office of KHASRA NO 902/ 290, Gate No.-4, SHALIMAR VILLAGE, Shalimar Bagh, NORTH WEST DELHI, INDIA-110088

4. Notice is hereby given that any person objecting to this application may communicate their objection in writing to the Registrar at central registration centre (CRC) Indian Institute of corporate affairs (IICA) at Plot No. 6, 7, 8, Sector 5, MIT Manesar District, Gurgaon (Haryana) Pin Code: 722050 within twenty one days from the date of publication of this notice, with a copy to the company at its registered office.

Name of the applicant  
M/s A Cube Overseas  
Date : 10.09.2025

**"FORM NO. INC-25A"**  
Before the Regional Director, Ministry of Corporate Affairs Northern Region, New Delhi  
In the matter of the Companies Act, 2013, section 14 of Companies Act, 2013 and rule 41 of the Companies (Incorporation) Rules, 2014.

**AND**  
In the matter of the ANGARA REAL ESTATE LIMITED ("The Company") having its registered office at M-62 & 63, First Floor, Connaught Place, New Delhi-110001 (DL) India.

.....Applicant  
Notice is hereby given to the general public that the company intending to make an application to the Central Government under section 14 of the Companies Act, 2013 read with aforesaid rules and is desirous of converting into a private limited company in terms of the special resolution passed at the Extra Ordinary General Meeting held on 25-August-2025 to enable the company to give effect for such conversion.

Any person whose interest is likely to be affected by the proposed change/status of the company may deliver or cause to be delivered or send by registered post of his objections supported by an affidavit stating the nature of his interest and grounds of opposition to the concerned Regional Director, Northern Region, B-2 wing, 2nd Floor, Pt. Deendayal Antyodaya Bhawan, CGO Complex, New Delhi-110003, Delhi, within fourteen days from the date of publication of this notice with a copy to the applicant company at its registered office at the address mentioned below.

Registered Office : M-62 & 63, First Floor, Connaught Place, New Delhi-110001 (DL) India

For and on behalf of the ANGARA REAL ESTATE LIMITED  
Sd/-  
VIKAS JAIN  
DIRECTOR  
Date : 10.09.2025  
Place : New Delhi  
DIN : 00169554

**FORM NO. INC-26**  
[Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014]  
Advertisement to be published in the newspaper or change of registered office of the Company from one state to another.

**BEFORE THE CENTRAL GOVERNMENT  
NORTHERN REGION, NEW DELHI**  
In the matter of Sub-section (4) of Section 13 of Companies Act, 2013 and Clause (A) of Sub-rule (5) of Rule 30 of the Companies (Incorporation) Rules, 2014.

**AND**  
In the matter of Aapc India Private Limited Having its Registered office at D40, 4TH Floor, Old No. D15, Acharya Niketan, Mayur Vihar Phase-1 Delhi - 110091

.....PETITIONER  
NOTICE is hereby given to the General Public that the company proposes to make application to the Central Government under Section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra ordinary general meeting held on 09<sup>th</sup> MAY 2025 to enable the company to change its Registered Office from "National Capital Territory (NCT) of Delhi" to the "State of Uttar Pradesh".

Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal ([www.mca.gov.in](http://www.mca.gov.in)) by filing investor complaint form or cause to be delivered or sent by registered post of his objections supported by an affidavit stating the nature of his interest and grounds of opposition to the Regional Director at the address The Regional Director, B-2 Wing, 2nd Floor, Pt. Deen Dayal Antyodaya Bhawan, CGO Complex, New Delhi - 110093 within fourteen days of the date of publication of this notice with a copy to the applicant company at its registered office at the address mentioned below:

D40, 4th Floor, Old No. D15, Acharya Niketan, Mayur Vihar Phase-1 Delhi-110091

For and on behalf of the Applicant  
AAPC India Private Limited  
Sd/-  
MAYANK VARSHNEY  
Director  
Date : 10.09.2025  
Place : New Delhi  
DIN: 09803853

**FORM G (EXTENSION)  
REVISED INVITATION FOR EXPRESSION OF INTEREST FOR ELEGANCE MALLS LIMITED**  
OPERATING IN REAL ESTATE ACTIVITIES AT NEW DELHI  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL                                                                                                                                       | RELEVANT PARTICULARS                                                                                                                                                                             |
|------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of the corporate debtor along with PAN & CIN/ LLP No.:                                                                           | Elegance Malls Limited<br>PAN: AAACUS158N<br>CIN: U70101DL2005PLC134697                                                                                                                          |
| 2. Address of the registered office                                                                                                      | D-3, District Centre Saket, New Delhi, Delhi, India - 110017.                                                                                                                                    |
| 3. URL of website                                                                                                                        | Not Available                                                                                                                                                                                    |
| 4. Details of place where majority of fixed assets are located                                                                           | Corporate Debtor has no Fixed Asset.                                                                                                                                                             |
| 5. Installed capacity of main products/ services                                                                                         | Not Available                                                                                                                                                                                    |
| 6. Quantity and value of main products/ services sold in last financial year                                                             | Nil                                                                                                                                                                                              |
| 7. Number of employees/ workmen                                                                                                          | Nil                                                                                                                                                                                              |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | All documents can be obtained by sending email at E-mail id: <a href="mailto:elegance.cirp@gmail.com">elegance.cirp@gmail.com</a> and <a href="mailto:capiyush@gmail.com">capiyush@gmail.com</a> |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | Can be obtained by sending email at E-mail id: <a href="mailto:elegance.cirp@gmail.com">elegance.cirp@gmail.com</a> and <a href="mailto:capiyush@gmail.com">capiyush@gmail.com</a>               |
| 10. Last date for receipt of expression of interest                                                                                      | 25 September 2025 (earlier 25.08.2025)                                                                                                                                                           |
| 11. Date of issue of provisional list of prospective resolution applicants                                                               | 01 October 2025 (earlier 01.09.2025)                                                                                                                                                             |
| 12. Last date for submission of objections to provisional list                                                                           | 06 October 2025 (earlier 06.09.2025)                                                                                                                                                             |
| 13. Date of issue of final list of prospective resolution applicants                                                                     | 10 October 2025                                                                                                                                                                                  |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants     | 15 October 2025                                                                                                                                                                                  |
| 15. Last date for submission of resolution plans                                                                                         | 14 November 2025                                                                                                                                                                                 |
| 16. Process email id to submit Expression of Interest                                                                                    | <a href="mailto:elegance.cirp@gmail.com">elegance.cirp@gmail.com</a>                                                                                                                             |
| 17. Date of Publication of Form G                                                                                                        | 10 September 2025 (earlier 08.08.2025)                                                                                                                                                           |

Notes:  
1. Prospective Resolution applicants who have participated in the invitation of EOI published on 08.08.2025, their EOI documents remain valid and the same will be treated as EOI documents under this EOI process.  
2. The timelines provided above are tentative in nature and may undergo change on account of various reasons/ CoC decision.

**Phyush Kisanlal Jani  
Resolution Professional  
For Elegance Malls Limited**  
Reg No. IBBI/PA-003/IP-P01439/2018-2019/12164  
AFA Validity Date: 31/12/2025  
Address: Om Ashray, New Laxminagar, Behind Mazar Ring Road, Gondia, Maharashtra, 441614  
Email id: [capiyush@gmail.com](mailto:capiyush@gmail.com)

Date: 10/09/2025  
Place: New Delhi

**India Shelter Home Loans**  
**INDIA SHELTER FINANCE CORPORATION LTD.**  
Regd. Office:- Plot-15, 6th Floor, Sec-44, Institutional Area, Gurugram, Haryana-122002

**Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as "the Act") Rule 8(5) read with Rule 8(6) of the Security Interest (Enforcement) Rules, 2002 (hereinafter referred to as "the Rules").**  
Notice is hereby given to the public in general and in particular to the Borrower(s), Co-Borrower(s) and Guarantor(s) or their legal heirs (or representative(s) that the below described immovable property(s) mortgaged/charged to India Shelter Finance Corporation Limited (hereinafter referred to as the Secured Creditor), the possession of which has been taken by the Authorized Officer of the Secured Creditor having its Registered Office at-6<sup>th</sup> Floor, Plot No 15, Institutional Area, Sector 4 Gurugram Haryana -122002 & Branch Offices as Mentioned Below will be sold on "As is Where is", "As is What is" and "Whatever there is" basis on the dates mentioned below for realization of the amount due to the Secured Creditor from the borrowers, co-borrowers and guarantors. The sale will be done by the Authorized Officer at the place mentioned below.

| Loan Account Number/AP Number And Name of Borrower(s) / Co-Borrower(s) / Guarantor(s)                                                                                                                                                                                                                                                                                           | Demand Notice u/s 13(2) Date & Amount                                                                                                           | Date and Type of Possession                                                                                                                                                                                                                                                | Reserve Price                                                                                                                                                                      | Date and Time of Inspection of the property                                                                                   |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------|
| HLCHRLNLS000005097656 & LACHVLLNS000005094716/AP-10228421 & AP-10225262 MRS. MANJU KUNWAR & MR. AJIT SINGH                                                                                                                                                                                                                                                                      | 11-Apr-2025 And Rs. 1131730.91/- (Rupees Eleven Lakh Thirty One Thousand Seven Hundred Thirty And Ninety One Paise) Bid Increase Amount 10000/- | <b>Symbolic Possession 02-July-2025</b><br><b>TOTAL OUTSTANDING</b><br>Rs. 1131730.91/- (Rupees Eleven Lakh Thirty One Thousand Seven Hundred Thirty And Ninety One Paise) as on 10 <sup>th</sup> Apr 2025 with further interest applicable from 11 <sup>th</sup> Apr 2025 | Rs. 1003600/- (Rupees Ten Lakh Three Thousand Six Hundred Only)<br><b>Earnest Money Deposit (EMD)</b><br>Rs. 100360/- (Rupees One Lakh Three Hundred Sixty Only)                   | <b>EMD Deposition Last Date 16-10-2025</b><br><b>Date &amp; Time of Auction 17-10-2025 (Auction Time 10:00 AM to 5:00 PM)</b> |
| <b>Description Of The Immovable Property/ Secured Asset :</b> All Piece And Parcel Of Patta No 47, BOOK NO 25, situated at NARASARA, the Ramghar dist, sikar RAJASTHAN Admeasuring Area About 153.02 sq. yds BOUNDARY:- East-Aam Rasta then house of Rajendra Singh, West-Aam Chowk, North-Aam Rasta, South-House of Umed Singh                                                 |                                                                                                                                                 |                                                                                                                                                                                                                                                                            |                                                                                                                                                                                    |                                                                                                                               |
| <b>Place of EMD Deposition/Place of Auction:</b> Ground Floor, Ganpati Complex, Main City Road, Ringus, Near Dhayal Hospital, Sikar, Rajasthan-332001<br><b>Mode Of Payment :-</b> All payment shall be made by demand draft/RTGS/NEFT in favour of India Shelter Finance Corporation Limited.                                                                                  |                                                                                                                                                 |                                                                                                                                                                                                                                                                            |                                                                                                                                                                                    |                                                                                                                               |
| HLNKLCHLNS000005063370/AP-10159840 MRS. SAROJ DEVI & MR. SANTOSH                                                                                                                                                                                                                                                                                                                | 11-Apr-2025 And Rs. 606156/- (Rupees Six Lakh Six Thousand Five Hundred Thirty Six Only) Bid Increase Amount 10000/-                            | <b>Symbolic Possession 02-July-2025</b><br><b>TOTAL OUTSTANDING</b><br>Rs. 606156/- (Rupees Six Lakh Six Thousand Five Hundred Thirty Six Only) as on 10 <sup>th</sup> Apr 2025 with further interest applicable from 11 <sup>th</sup> Apr 2025                            | Rs. 405000/- (Rupees Four Lakh Fifty Thousand Only)<br><b>Earnest Money Deposit (EMD)</b><br>Rs. 40500/- (Rupees Forty Thousand Five Hundred Only)                                 | <b>EMD Deposition Last Date 16-10-2025</b><br><b>Date &amp; Time of Auction 17-10-2025 (Auction Time 10:00 AM to 5:00 PM)</b> |
| <b>Description Of The Immovable Property/ Secured Asset :</b> All Piece And Parcel Of Patta No. 51, BOOK NO. 372, G.P CHARKRA P.S NOKHA BIKANER RAJASTHAN Bikaner Admeasuring Area About 2975.25 sq. Ft BOUNDARY:-East-private gate and rasta, West-gokal ram /pemaram, North-damodar/pemaram bramhan, South-manohari /meghar/ bramhan                                          |                                                                                                                                                 |                                                                                                                                                                                                                                                                            |                                                                                                                                                                                    |                                                                                                                               |
| <b>Place of EMD Deposition/Place of Auction:</b> Plot No. 658, First Floor, Near Yes Bank, Nawali Gate, NH-62, Bikaner Road, Nokha, RAJ. 334803<br><b>Mode Of Payment :-</b> All payment shall be made by demand draft/RTGS/NEFT in favour of India Shelter Finance Corporation Limited.                                                                                        |                                                                                                                                                 |                                                                                                                                                                                                                                                                            |                                                                                                                                                                                    |                                                                                                                               |
| HL11CHLNS000005064260 /AP-10152058 MRS. SHARDA JAT & MR. SHISHPAL                                                                                                                                                                                                                                                                                                               | 12-May-2025 And Rs. 544275/- (Rupees Five Lakh Forty Four Thousand Two Hundred Seventy Five Only) Bid Increase Amount 10000/-                   | <b>Symbolic Possession 08-08-2025</b><br><b>TOTAL OUTSTANDING</b><br>Rs. 544275/- (Rupees Five Lakh Forty Four Thousand Two Hundred Seventy Five Only) as on 10-May- 2025 with further interest applicable from 11-May-2025                                                | Rs. 826700/- (Rupees Eight Lakh Twenty Six Thousand Seven Hundred Only)<br><b>Earnest Money Deposit (EMD)</b><br>Rs. 82670/- (Rupees Eighty Two Thousand Six Hundred Seventy Only) | <b>EMD Deposition Last Date 16-10-2025</b><br><b>Date &amp; Time of Auction 17-10-2025 (Auction Time 10:00 AM to 5:00 PM)</b> |
| <b>Description Of The Immovable Property/ Secured Asset :</b> All Piece And Parcel Of Patta no. 63, Book no. 57, Gram Panchayat -Ribiya, Panchayat Samiti Churu Dist. Churu, Rajasthan Admeasuring Area About 17.11 Sq. Yds. BOUNDARY:- East -Ruparam/Chandra Ram, West-Aam Rasta after Family Land, North-House of Mahendra/Mukham Godara, South-House Of Omprakash/Bhuganaram |                                                                                                                                                 |                                                                                                                                                                                                                                                                            |                                                                                                                                                                                    |                                                                                                                               |
| <b>Place of EMD Deposition/Place of Auction:</b> Ground Floor, Rajoliya Complex, Station Road, Ward No 2, near Dharm Stop, Churu, Rajasthan - 333001<br><b>Mode Of Payment :-</b> All payment shall be made by demand draft/RTGS/NEFT in favour of India Shelter Finance Corporation Limited.                                                                                   |                                                                                                                                                 |                                                                                                                                                                                                                                                                            |                                                                                                                                                                                    |                                                                                                                               |
| HL33AHLNS000005073363/AP-10175440 MRS. HEERA DEVI, & MR. MANGILAL                                                                                                                                                                                                                                                                                                               | 12-May-2025 And Rs. 808030/- (Rupees Eight Lakh Eight Thousand Thirty Only) Bid Increase Amount 10000/-                                         | <b>Symbolic Possession 12-08-2025</b><br><b>TOTAL OUTSTANDING</b><br>Rs. 808030/- (Rupees Eight Lakh Eight Thousand Thirty Only) as on 10-May- 2025 with further interest applicable from 11-May-2025                                                                      | Rs. 911000/- (Rupees Nine Lakh Eleven Thousand Only)<br><b>Earnest Money Deposit (EMD)</b><br>Rs. 91100/- (Rupees Ninety One Thousand One Hundred Only)                            | <b>EMD Deposition Last Date 16-10-2025</b><br><b>Date &amp; Time of Auction 17-10-2025 (Auction Time 10:00 AM to 5:00 PM)</b> |
| <b>Description Of The Immovable Property/ Secured Asset :</b> All Piece And Parcel Of Patta no. 61, Book No.61, Book No.101, Village- Madh Gp-Madh Panchayat Samiti & Tehsil- Kolayat, Bikaner, Rajasthan Admeasuring Area About 511 Sq. Yrds. BOUNDARY:- East-Revant Ram, West-Aam Rasta, North-Plot of Kali Devi, South-House Of Rajesh Kumar                                 |                                                                                                                                                 |                                                                                                                                                                                                                                                                            |                                                                                                                                                                                    |                                                                                                                               |
| <b>Place of EMD Deposition/Place of Auction:</b> Shop No 3 & 4, Ground Floor, Yadav Complex, Near Rastra Unnati School, Rani Bazar, Rani Bazar (Near Rastra Unnati School) Bikaner, Rajasthan -334001<br><b>Mode Of Payment :-</b> All payment shall be made by demand draft/RTGS/NEFT in favour of India Shelter Finance Corporation Limited.                                  |                                                                                                                                                 |                                                                                                                                                                                                                                                                            |                                                                                                                                                                                    |                                                                                                                               |
| LAP200002486/AP-0231524 MRS. SHERBANO, & MR. ANWAR                                                                                                                                                                                                                                                                                                                              | 30-Mar-2021 And Rs. 231436.12/- (Rupees Two lakh Thirty One Thousand Four Hundred Thirty Six And Twelve Paise Only) Bid Increase Amount 10000/- | <b>Physical Possession 02-08-2025</b><br><b>TOTAL OUTSTANDING</b><br>Rs. 231436.12/- (Rupees Two lakh Thirty One Thousand Four Hundred Thirty Six And Twelve Paise Only) as on 31.03.2021 with further interest applicable from 01.04.2021                                 | Rs. 459000/- (Rupees Four Lakh Fifty Nine Thousand Only)<br><b>Earnest Money Deposit (EMD)</b><br>Rs. 45900/- (Rupees Forty Five Thousand Nine Hundred Only)                       | <b>EMD Deposition Last Date 16-10-2025</b><br><b>Date &amp; Time of Auction 17-10-2025 (Auction Time 10:00 AM to 5:00 PM)</b> |
| <b>Description Of The Immovable Property/ Secured Asset :</b> All Piece And Parcel Of Patta SERIAL NO. 698/2013 SITUATED AT VILLAGE WARD NO 28 JHUNJHUNU TEHSIL & DISTRICT JHUNJHUNU (RAJ) ADMEASURING 35 SQ YDS BOUNDARY:-EAST- SOKAT S/O JUMERDI, WEST-LAMUDEEN & AMIM, NORTH-GUWAJIAN, SOUTH-SATAR S/O SALIM                                                                 |                                                                                                                                                 |                                                                                                                                                                                                                                                                            |                                                                                                                                                                                    |                                                                                                                               |
| <b>Place of EMD Deposition/Place of Auction:</b> Opposite skyline hospital, road no.3, India shelter finance corporation, gilli bhawan, jhunjhunu, rajasthan, 333001<br><b>Mode Of Payment :-</b> All payment shall be made by demand draft/RTGS/NEFT in favour of India Shelter Finance Corporation Limited.                                                                   |                                                                                                                                                 |                                                                                                                                                                                                                                                                            |                                                                                                                                                                                    |                                                                                                                               |

For detailed terms and condition of the sale, please refer to the Secured Creditor's website [www.indiashelter.in](http://www.indiashelter.in) or contact Authorized Officer - Mr





## चोलामंडलम इन्वेस्टमेंट एण्ड फायनैस कम्पनी लिमिटेड

कापोरै-कॉयंबटूर, बोलो स्ट्रैट, सी 54 ए वॉ 50, सुपर 4-14, थिरु वी का इंडस्ट्रियल एस्टेट, निगि, कोयंबटूर-४००००२, बंडोबाद शाखा : एच सी ओ ५८५-३५१-३६२, तुपीप तल, सेक्टर-३४ ए, बडीगुड-१६००२२  
कलाल शाखा : प्रथम तल, स्ट्रीट नंबर ११, सेक्टर-१४, अर्नत एस्टेट, कलाल-१३२००१

**कम्प्या सूचना - लिटरम ८ (१) के अधीन**

जबकि, अधोहस्ताक्षरी ने मैसर्स चोलामंडलम इन्वेस्टमेंट एण्ड फायनैस कम्पनी लिमिटेड के प्राधिकृत अधिकारी के रूप में, नितीयय आसिय्या का प्रतिभूमित्वाण और पुनर्निर्माण तथा प्रतिभूमित्वाण हित प्रभावित अधिनियम, २००२, इसमें आगे अधिनियम कहा गया है, के अधीन और प्रतिभूमित्वाण हित प्रभावित नियमावली २००२ के नियम ९ के साथ पठित उक्त अधिनियम की धारा १३(१२) के तहत शक्तियों का प्रयोग करते हुए मांग सूचना(ए) कालम (सी) में निर्दिष्ट तथियों को जारी की थीं, जिसमें कर्जदारों, निजके नाम कालम (बी) में निदर्शित किए गए हैं, एतद्वारा कर्जदारों को का प्रमाणित बकाया राशि का गुनातान उक्त सूचना की प्रतिलिपि की तिथि से ६० दिन के भीतर करने की मांग की गई थी।

कर्जदार उक्त राशि चुकाने में अक्षम रहें हैं, एतद्वारा कर्जदारों को विशेष रूप से और सर्वसाधारण को सूचना दी जाती है कि अधोहस्ताक्षरी ने उक्त नियमावली के नियम ९ के साथ पठित उक्त अधिनियम की धारा १३(४) के तहत उसको प्रभावित शक्तियों का प्रयोग करते हुए कालम (ई) में वर्णित कम्पनी के साथ बंधक संपत्ति का भौतिक कब्जा कालम (एफ) में निदर्शित तथियों को प्राप्त कर लिया है।

कर्जदार को विशेष रूप से तथा सर्वसाधारण को कालम (ई) में वर्णित संपत्ति के संबंध में संयवहार नहीं करने हेतु सावधान किया जाता है और संपत्तियों के संबंध में कोई भी संयवहार मैसर्स चोलामंडलम इन्वेस्टमेंट एण्ड फायनैस कम्पनी लिमिटेड की कालम (डी) में निदर्शित बकाया राशि और उस पर ब्याज के प्रभावशाली होगा।

प्रतिभूमित्वाण अधिनियम की धारा १३ (६) के तहत कर्जदार विक्री की अधिसूचना से पहले पूरी बकाया राशि सभी लागतों, प्रमारों तथा खर्चों सहित चुकाकर प्रत्याभूत आसित छुड़ा सकते हैं।

|                                                                                                                                                                              |                   |                                           |                                                                                                                     |                   |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|-------------------------------------------|---------------------------------------------------------------------------------------------------------------------|-------------------|
| <p>1. सदीप सिंह, 2. सजोगिता रानी 3. सुमन लता,<br/>4. मैसर्स एडविट कंस्ट्रक्शन कम्पनी,<br/>समी का पता : मकान नंबर 33, गली नंबर 6, एस.पी.<br/>कालोनी करनाल हरियाणा-132 001</p> | <p>09-08-2016</p> | <p>तक बकाया +<br/>उस पर आगे<br/>ब्याज</p> | <p>दिनांकित 16-11-2016 के<br/>अनुसार पंजीकृत, स्थित : एस.पी.<br/>कालोनी, ग्राम फोसगढ़, तहसील<br/>एवं जिला करनाल</p> | <p>08-09-2016</p> |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|-------------------------------------------|---------------------------------------------------------------------------------------------------------------------|-------------------|

तिथि : 10-09-2025 प्राधिकृत अधिकारी  
स्थान : जंजीर / कलकत्ता सैफुल्लाह मंसूर खान सैफुल्लाह मंसूर खान सैफुल्लाह मंसूर खान

**एक्सिस बैंक लि०** कच्चे की नोटिस

रिटेल एप्सेडस सेंटर: प्रथम तल, जी-4/5 वी सेक्टर-4, गोमती नगर विस्तार, लखनऊ Q040-226010  
रजिस्टर्ड ऑफिस: "त्रिशूल"-तृतीय तल, सम्पत्तेश्वर मंदिर के सामने, लॉ गार्डन के पास, एलिसब्रिज, अहमदाबाद-380006  
जन्मक, अधोपरीक्षा, रेपिडस रैंक रिजल्ट के प्राप्तिपरी, न केवल विद्याभ्यासजन्य एवं विष्णुसूक्तन ऑफ फाइनमेथल एप्सेड एन एफकेओमें ऑफ सिम्बोयिटी इंटरनेट एक्ट 2002 के अंतर्गत तथा सिम्बोयिटी इंटरनेट (इंफोर्मेशन) कलस, 2002 के नियम 3 के साथ पठित धारा 13(12) के अंतर्गत प्रवृत्त शक्तियों का प्रयोग करते हुए उक्त एक्ट की धारा 13(2) के अंतर्गत मांग नोटिस जारी

किये गये। निम्न वांछित उधारकता शीशु की मुगताम करने में असफल रहे हैं, अतः निम्न वांछित उधारकताओं की विशेष रूप से एवं

| <p>धारा 13(4) के अन्तर्गत प्रदत्त शर्तियों का प्रयोग करते हुए सांकेतिक क्रमा में दिया है। निम्न वर्गीकृत उपारक्त्यों को विशेष रूप से तथा सर्वसाधारण को एतद्वारा सावधान किया जाता है कि निम्न सम्पत्ति के साथ कोई सोदा न करे तथा निम्न सम्पत्ति के साथ किया जाने वाला कोई भी सोदा नीचे वर्णित कारणांशों पर अतिरिक्त ब्याज, आकस्मिक व्यय, लागत, प्रभार इत्यादि सहित <b>एचिस 186 ई. व. के बचक के विधायीकरण होगा। ऋणी/सह-ऋणी/बचककर्ता एवं जमानतकर्ता का ध्यान रखेफेरी एवट की धारा 13(4) की ओर आकृष्ट किया जाता है कि तब समय सीमा में बचक सम्पत्ति को शीघ्रता (मोचन) कर सकते हैं।</b></p> |                                                                                                                                                                                                                                                                                         |                                                |                                                                                         |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|-----------------------------------------------------------------------------------------|
| खातेदार(रों) या गान्दर(रों) के नाम एवं पता                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | बंधक / प्रभाषित सम्पत्ति(यों) का विवरण                                                                                                                                                                                                                                                  | मूल मूल्य, नोटिस के तबि संकेतिक क्रमा में दिया | मांग नोटिस के अनुसार बकाया राशि                                                         |
| 1. मेसर्स कृपा शंकर सदीप कुमार पता- मणिक दानगज, खुर्जा, बुलंदशहर, उ०प्र०- 203131। इसके स्यामी के माध्यम 2. श्री सदीप कुमार मितल पुत्र मजी राज कुमार मितल, पता-1, 157, मणिक दानगज, खुर्जा, बुलंदशहर, उ०प्र०- 203131, पता-2 पुराना न० 109 एव 110, नया न० 81, खुर्जा, बुलंदशहर, उ०प्र०- 203131                                                                                                                                                                                                                                                                                          | परिवर्तित भूमि / सम्पत्ति, आवसीय/ वाणिज्यिक मूल एरिया 85.00 वर्ग मी. स्थित पुराना न० 190 एवं 110, नया न० 81, खुर्जा बुलंदशहर 203131, श्री सदीप कुमार मितल के नाम चौधदरी: पूर्व: जय प्रकाश की दुकान, पश्चिम: नैनसुन्दरी के दुकान, उत्तर- 25 फीट चौड़ा रास्ता, दक्षिण- कुंदनलाल की दुकान। | 09.11.2023                                     | ₹0<br>89,78,770/-<br>₹0 19,31,219.00/-<br>दि. 30.08.2023<br>तक + ब्याज<br>एवं अन्य खर्च |

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| 1. श्री राहुल कुमार पुत्र श्री गया प्रसाद पता - कुष्णा नगर, पोपल अड्डा, एटा, एटा, उप्र-२०७००१. 2. श्रीमती बिर्मा देवी पत्नी श्री गया प्रसाद पता - कुष्णा नगर, पोपल अड्डा, एटा, उप्र-२०७००१. 3. श्रीमती बिर्मा देवी पत्नी श्री गया प्रसाद पता - कुष्णा नगर, पोपल अड्डा, एटा, उप्र-२०७००१. | परिवर्तित आवासीय/वाणिज्यिक सम्पत्ति माप एरिया 116.25 वर्ग मी. स्थित विरसिंहपुर, मजरा एटा, परगना एटा साकीत तहसील एटा जिला, एटा, उप्र-२०७००१. 4. श्रीमती बिर्मा देवी पत्नी श्री गया प्रसाद पता - कुष्णा नगर, पोपल अड्डा, एटा, उप्र-२०७००१. | रु० 5,46,759.33/- | 25.9.2025 | दि 05.05.2025 |
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| 207001, पता- 2 हिवसिंहगपुर, मजरा एटा, परगना एटा साकीत तहसील एवं जिला, उ०प्र०-207003, 3. श्री गंगा प्रसाद पुत्र श्री वासु देव, पता-1, 155, प्रियाली गेट एटा, एटा, उ०प्र०-207001, पता-2, हिवसिंहगपुर, मजरा एटा, परगना एटा साकीत तहसील एवं जिला एटा, उ०प्र०-207001 | गंगा प्रसाद एवं गया प्रसाद पुत्र श्री वासु देव के नाम। चौहद्दी: पूर्व: 50'0" राम खिलौडी, परिचय= 50'0" मछलु का घर, उत्तर= 30'0" 12 फीट चौड़ा रोडो, दक्षिण= 30'0" सुभाष का घर। | 09.05.2025 | (साकेतिक)04.0 | तक + व्याज एवं अन्य खर्चे |
| 1.श्री वगीश कुमार एवं वगीश कुमार कृष्णा शर्मा पुत्र श्री रमणी चन्द्र कुमार                                                                                                                                                                                      | परिवर्तित भूमि/स्म्पत्ति, आवासीय/ नाणिज्यात भागा परिशा, 100.30 वर्ग                                                                                                          | 14         | 025           | रु०<br>12,86,555/-        |

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| पता- सुनहरी नगर, एटा, एटा, उत्तर प्रदेश- 207001. 2. श्रीमती रूपम कौशिक पत्नी श्री वीरगो कुशिक पता-1, सुनहरी नगर, एटा, एटा, उत्तर प्रदेश- 207001। | मौ. स्थित मकान नं 123/1-ए, एटा, सुनहरी नगर, एटा, साकौत एटा, उत्तर प्रदेश-207001। श्रीमती रूपम कौशिक के नाम वहीदारी: पूर्व: आगोद कुमार का मकान, पश्चिम- 25 फीट | 31.12.2020 | 04.08.2021 | एवं रु० 22,970.80/- दि. 01.11.2024 तक + ब्याज |
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123/1- ए, एटा सुनहरी नगर, एटा, साकीत एटा, उत्तर प्रदेश.-207001।

दिनांक: 10.09.2025 प्राधिकृत अधिकारी, एक्सिस बैंक लि०

**पंजीकृत कार्यालय:** यूनिट संख्या 1101, 11वीं मंजिल, सिग्नस, प्लॉट संख्या 71 ए, पर्व, पासपोली, मुंबई 400087

के अंतर्गत प्रदत्त शक्तियों का प्रयोग करते हुए, नीचे उल्लिखित दिनांकित एक मांग नोटिस जारी करते हुए, निम्नलिखित उधारकर्ताओं के अंतर्गत प्राप्त की तिथि से 60 दिनों के भीतर नीचे उल्लिखित नोटिस में उल्लिखित राशि का भुगतान करने का आह्वान किया गया है। यदि उधारकर्ताओं द्वारा राशि चुकाने में विफल रहने के कारण, निम्नलिखित उधारकर्ताओं और आम जनता को सूचित किया जाता है

राज्य ने प्रतिभूति हित (प्रवर्तन) नियम, 2002 के नियम 8 के साथ परित अधिनियम की धारा 13 की उपधारा (4) के अंतर्गत प्रदत्त शक्तियों करते हुए नीचे वर्णित संपत्तियों का कब्जा ले लिया है।

**LAN / उधारकर्ता/सह-उधारकर्ता/गारंटर**

संज्ञा संख्या: FEDNOILAP0518420. (1) मसम अर एन डइज एड कामकल्स (उधारकता); (2) श्री रतेश चड्ढा (सह-उधारकता)

हजार पांच सौ अड़तीलास और इक्कीस पैसे मात्र) 1 कब्जा का साथ और प्रकार: 03/09/2025 और प्रताकात्मक कब्जा गिरवाई संपत्ति का विवरण: एससीओ यूनिट संख्या-6, दूसरी मंजिल पर, वर्ल्ड स्ट्रीट नामक वाणिज्यिक कॉलोनी, ओमेक्स सिटी सेंटर, गांव

सर्कर-79, फरीदाबाद, हरियाणा में स्थित है, इसका कुल क्षेत्रफल 58.53 वर्ग मीटर (630 वर्ग फीट) है, जिसमें निर्मित क्षेत्रफल 41.53 है। (447 वर्ग फुट) कोवेन्यन्स डीड संख्या 3057 दिनांक 08.10.2020 के अनुसार उप-पंजीयक, फरीदाबाद के कार्यालय में पंजीकृत, अनलिखित रूप से धारा हुआ- पूर्व की ओर या उसकी ओर-सड़क पश्चिम की ओर या उसकी ओर-खला उत्तर की ओर या उसकी

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| <p>अध्यास संख्या— 05 दक्षिण की ओर या उसकी ओर— एससीओ संख्या— 07</p>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                                                                                  |
| <p><b>खाता संख्या FEDDLHLAP0525360.</b> (1) श्री राजेश राजेश (उधारकर्ता), (2) सुश्री कलावती (सह—उधारकर्ता) और (3) मेसर्स एम डेप सर्विसेज। मांग सूचना तिथि और राशि: 16 अक्टूबर, 2024, रु. 72,16,898.21 /— (रुपये बहतर लाख सोलह हजार आठ सौ और ऋद्धीस पैसे मात्र) 14.10.2024 को 1 कच्चे की तिथि और प्रकार: 03/09/2025 और प्रतीकालक कच्चा गिरवी रखी गई संपत्ति विवरण: स्थान संख्या— 01, भूतल पर, और बेसमेंट संख्या—1 (सामने), प्लॉट संख्या 47, ब्लॉक 5 पर, जिसका सुपूर एरिया लगभग 1148 ट (लगभग 106.65 वर्ग मीटर) और 370 वर्ग फीट है। (54.37 वर्ग मीटर), अक्का: इरोस हाइडन कॉलोनी, सूजकुंडे रोड, फरीदाबाद, 121009 में स्थित है, और निमांसिजिजल सीमाएँ हैं: उत्तर दिशा में या उसकी ओर: आधे संपत्ति पर्व दिशा में या उसकी ओर: प्लॉट 46 दिशिका दिशा में या उसकी ओर: रोड 30° पश्चिम दिशा में या उसकी ओर: प्लॉट संख्या— 48</p>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | <p>सु उपधारकर्ता और आम जनता को इस संपत्ति से संबंधित लेन—देन न करने की चेतावनी दी जाती है और संपत्ति से संबंधित किसी भी पर ऊपर उल्लिखित राशि और उस पर ब्याज के लिए फेडबैंक फाइनेंशियल सर्विसेज लिमिटेड का प्रभार लागू होगा। उपधारकर्ता का ध्यान दी की धारा 13 (अ) के प्रकाशों में आम कार्षित किस्मों का मुनाफे को धुनाने के लिए उपलब्ध कच्चा</p> |
| <p>01-09-2025, स्थान: फरीदाबाद, हरियाणा</p>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | <p>हस्ता/ प्राधिकृत अधिकारी— फेडबैंक मॉडिगिरल सर्विसेज लिमिटेड</p>                                                                                                                                                                                                                                                                               |
| <p><b>FEDBANK</b></p> <p><b>FEDBANK FINANCIAL SERVICES LTD.</b></p> <p>पंजीकृत कार्यालय: बृनिट नंबर 1100, 11वीं मंजिल, स्वारत्त नंबर 71। पदार्थ, पासपोली, मुंबई 400087</p> <p><b>कच्चा सूचना</b></p> <p>न, फेडबैंक फाइनेंशियल सर्विसेज लिमिटेड के अधिकृत अधिकारी, सिक्वोरिटीटाइजेशन और फाइनेंशियल एसेट्स के पुनर्निर्माण और सिक्वोरिटी प्रवर्तन अभियान, 2002 (54/2002) के तहत, और सिक्वोरिटी टेंडरर्स (प्रवर्तन) नियम, 2002 के नियम 3 के खंड धारा 13(2) में दिए गए प्रवर्तन प्रक्रिया करते हुए, नीचे दिए गए राशिओं के नीचे डाटा, निमांसिजिजल आर्क को नीचे में उल्लिखित राशि को, नीचे डाटा प्रभाव होने से 60 दिनों के भीतर पूरा करना का निदेश देता है कि निमांसिजिजल प्रवर्तनों राशि का मुनाफा करने में असमर्थ रहे हैं, इसलिए संपत्ति को और आम जनता को सूचित किया जाता है कि हम, सिक्वोरिटी टेंडरर्स (प्रवर्तन) नियम, 2002 के नियम 8 के अर्थ अधिनियम की धारा 13 (अ) में दिए गए अधिकारों का प्रयोग करते हुए, नीचे वर्णित संपत्ति का अधिकार सहा कर लिया है।</p> <p><b>लैन / उपधारकर्ता(ओं) / सह—उधारकर्ता(ओं) / गारंटर(ओं)</b></p> <p><b>खाता संख्या FEDDLHLAP0487719 और FEDDLHLAP0487898A.</b> (1) मेसर्स रतन दाबा (उधारकर्ता), (2) श्री कुमार (सह—उधारकर्ता), (3) सुश्री कुसुम (सह—उधारकर्ता), (4) श्री रतन चौधरी (सह—उधारकर्ता) और (5) श्री संतराम का विवरण: प्लॉट संख्या आरजेड—354, गली संख्या—19, जिसमें भूतल, पहली मंजिल, दूसरी मंजिल और तीसरी मंजिल है, साथ ही छत का अधिभार, 100 वर्ग गज, यानी 83.34 वर्ग मीटर। खरास संख्या— 411 से अलग किया गया। तुगलकबाद, नई दिल्ली—110019 में स्थित, दिल्ली नगर निगम की सीमा के अंदर, और इस प्रकार पिछा हुआ है उत्तर की ओर: प्लॉट संख्या और अन्य संदर्भ आरजेड—355/19 दक्षिण की ओर: अन्य लोगों की संपत्ति पश्चिम की ओर: प्लॉट संख्या FEDDLHLAP0529521. (1) मेसर्स सॉर्ट ट्रेडर्स (उधारकर्ता), (2) श्री राजेंद्र शर्मा (सह—उधारकर्ता), (3) सुश्री सुमन शर्मा (सह—उधारकर्ता), (4) श्री विकास (सह—उधारकर्ता)। मांग नोटिस की तिथि और राशि: 16 मई, 2025। 16/05/2025 तक 59,80,354/- रुपये (सत्तर लाख नब्बे हजार तीन सौ चौवन रुपये)। कच्चे की तिथि और प्रकार: 03/09/2025 और प्रतीकालक कच्चा। बंधक संख्या और प्रतीकालक विवरण: खरास नंबर 52/17/3 में से प्लॉट नंबर 32, 100 वर्ग गज मंजिला इमारत, जिसमें बिजली मीटर और पानी का कनेक्शन है, स्वतन्त्र नगर, गली नंबर 15, नरैला, नई दिल्ली—110040</p> | <p><b>POSSESSION NOTICE</b></p>                                                                                                                                                                                                                                                                                                                  |

11 | सामान्य - १५ नं - ३० काट का सामान्य, पारमन न - १५ सामान्य, दक्षिण न - सामान्य ३३, उत्तर न - सामान्य

कोई भी लेन-देन, ऊपर बताई गई राशि और उस पर ब्याज के लिए फंडबैंक फाइनेंशियल सर्विसेज लिमिटेड के अधिकार क्षेत्र में लेने वाले का ध्यान अनिवार्य रूप से धारा 13 के अन्तर्-धारा (8) के प्रावधानों की ओर भी आकर्षित किया जाता है, जिसमें सुरक्षित ऋण लेने के लिए उपलब्ध समय के बारे में बताया गया है।

09/09/2025 स्थान: दिल्ली